

ITEM NO.808

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

APPELLANT(S)

VERSUS

PATANJALI BHARDWAJ & ANR.

RESPONDENT(S)

[HIGH UP ON BOARD]

WITH

Crl.A. No. 1554/2022 (II)

Date : 25-02-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

Counsel for parties

Mr. Aftab Ali Khan, AOR

Mr. M.Z. Chaudhary, Adv.

Ms. Sakshi Kakkar, AOR

Mr. T. N. Singh, AOR

UPON being mentioned the Court made the following
O R D E R

Crl.A. No. 1554/2022

List in the week commencing 03.03.2025.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR